

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3743

TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)

TRAFFICKING OF WOMEN BY DRUG MAFIAS

3743. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any study regarding trafficking of women by the drug mafia;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to introduce a project for the rehabilitation of women engaged in drug dealings;**
- (d) if so, the details thereof; and**
- (e) the action taken by the Government to provide livelihood and rehabilitation to such women?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a): The Ministry of Home Affairs has not conducted any such study.

(b): Does not arise.

(c) to (e): "Police" and "Public Order" are State subjects under the Seventh Schedule to the Constitution of India. However, the Ministry of Women and Child Development has a scheme 'Ujjawala' for prevention, rescue, rehabilitation and re-integration of victims of trafficking. The target groups and beneficiaries of Ujjawala are women and children who are vulnerable to trafficking and who are the victims of trafficking. The 'Rehabilitation' component of Ujjawala scheme provides for setting up of Preventive & Rehabilitative Homes and for providing basic amenities such as food, clothing and other items of personal use, besides providing vocational training, education, medical care and legal aid, etc. to the victims of trafficking.
